

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
OA.NO. 257 OF 2024**

**In the matter of:**

Dr. Lokesh Kumar Singh

..... Applicant

Versus

Govt. of NCT of Delhi

... Respondent(s)

**NDOH:- 12.11.2024****INDEX**

S. No.	Contents	Page No.
1	Response by way of affidavit on behalf of Delhi Pollution Control Committee (DPCC) with respect to the notice dated 01.08.2024.	1-4
2	<b><u>Annexure-'A'</u></b> Copy of the order dated 29.04.2024 issued by Department of Urban Development, GNCTD.	5-15

Filed by:

New Delhi:

Dated: 1<sup>st</sup>.11.2024

Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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**In the matter of:**

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**RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL  
COMMITTEE IN COMPLAINT TO THE ORDER DATED 01.08.2024.**

I, Dr. K. S. Jayachandran, Member Secretary, Delhi Pollution Control Committee, 6th Floor, C-Wing, Delhi Secretariat, IP Estate, Delhi - 110002, do hereby solemnly affirm and state as under:

1. That, I am working as Member Secretary, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this Hon'ble Tribunal has taken cognizance on the basis of letter petition sent by Dr. Lokesh Kumar Singh, relating to dredging of "New Drains" of Delhi carrying a high load of garbage and polluted water into the river Yamuna.



1 - NOV 2024

3. That, this Hon`ble Tribunal on 01.08.2024 pleased to issue notice in this application to DJB, I&FC, MCD and DPCC.

4. That, Hon`ble High Court of Delhi vide Judgment dated 08.04.2024 in WP (Civil) No.7594/2018 titled as "Court on its own motion Vs. Union of India and ors." and other allied matters directed the Government of NCT of Delhi (GNCTD) to:

*(i) GNCTD shall assign the responsibility of management and operations of all twenty-two (22) open drains, which are out falling in river Yamuna, to one Department / Agency.*

*(ii) The GNCTD shall identify such Department / Agency and orders be issued by 30th April, 2024.*

*(iii) Such Department / Agency shall submit a report to this Court by 15th May, 2024, which shall, inter-alia, include assessment of quantity of silt in these twenty-two (22) drains; action plan for de-silting of such drains should be undertaken on a war footing and be completed by 31st December 2024 in 21 drains excluding Najafgarh drain and de-silting of Najafgarh drain shall be completed by 30th June, 2025. Further, removal of encroachments from such drains should be completed simultaneously.*

*(iv) The nominated department must ensure an operative plan for regular repair and maintenance of such drains, including embankment of such drains; prevention of dumping of solid waste in such drains including (a) dissuading public from disposing garbage in such drains and (b) penal actions against defaulters; and bio-fencing and afforestation alongside such drains.*

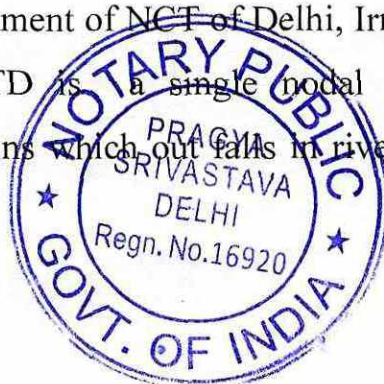
*(v) The need for a unified and centralized command is imperative and is*



1 - NOV 2024

*hereby directed.*

5. That, during the 17<sup>th</sup> meeting of Integrated Drain Management Cell (IDMC) held under the Chairmanship of Chief Secretary, Delhi, on 18.04.2024, it was decided that responsibility of all 22 open drains, which are out falling in river Yamuna, should be handed over to Irrigation & Flood Control (I&FC) Department, GNCTD as a single agency / department.
6. That, in compliance of the above mentioned judgment dated 08.04.2024 passed by the Hon'ble High Court of Delhi and decision taken by the IDMC in its 17<sup>th</sup> meeting, Department of Urban Development, Government of NCT of Delhi had issued order dated 29.04.2024 in this regard. Copy of order dated 29.04.2024 issued by Department of Urban Development, Government of NCT of Delhi is at **Annexure – A.**
7. That, Delhi Pollution Control Committee is carrying out monitoring of all the drains including drains out falling into River Yamuna on monthly basis and the water quality status of the drains are uploaded on the website of DPCC regularly and also being sent to the Ministry of Jal Shakti, Union of India & Central Pollution Control Board along with the Monthly Progress Report of Govt. of NCT of Delhi.
8. That in terms of the judgment passed by Hon'ble High Court of Delhi and decision taken by the Government of NCT of Delhi, Irrigation & Flood Control (I&FC) Department, GNCTD is a single nodal agency with regard to management of all open drains which out falls in river Yamuna including desilting.



1 - NOV 2024

9. That this affidavit is being filed in compliance to the order dated 01.08.2024 passed by this Hon`ble Tribunal.



**DEPONENT**

VERIFICATION:

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this \_\_\_ day of November, 2024.



**DEPONENT**

**ATTESTED**  
  
**NOTARY PUBLIC**  
**DELHI (INDIA)**

1 - NOV 2024

Government of NCT of Delhi  
Department of Urban Development  
10<sup>th</sup> Level C-Wing, Delhi Sachivalaya  
L.P. Estate, New Delhi - 110002

F.16(918)/UD/W/2024/021769737/2545-2575

Dated: 29 April, 2024

**Subject: Order assigning the responsibility, management and operation of twenty-two (22) open drains which out falls in river Yamuna to I&FC, Department as a single agency**

The Hon'ble High Court, Delhi vide its order dated 08<sup>th</sup> April, 2024 in WP(Civil) No. 7591/2018 & CM Appl. 30022/2018 in the matter titled "*Court on its own motion Vs Union of India and Ors.*" and WP(Civil) No. 9617/2022 in the matter titled "*Court in its own motion Vs Govt. of NCT of Delhi and Ors.*" directed the Government of NCT of Delhi (GNCTD) to hand over the responsibility of management and operation of all twenty-two (22) open drains (list of which is at **Annexure**), which are out falling in river Yamana, to one identified Department/ Agency and issue orders by 30<sup>th</sup> April, 2024 in this regard.

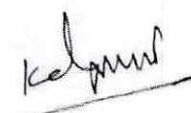
2. During the 17<sup>th</sup> meeting of Integrated Drain Management Cell (IDMC) held under the Chairmanship of Chief Secretary, Delhi on 18.04.2024, it was decided, after detailed discussion with all the stakeholders, that responsibility of all 22 open drains, which are out falling in river Yamuna, should be handed over to Irrigation & Flood Control (I&FC) Department, GNCTD as a single agency/ department.

3. Now, therefore, the GNCTD has decided that the I&FC Department, GNCTD shall be the sole department/ agency responsible for management and operation of all the twenty-two (22) open drains listed in the **Annexure**, which are out falling in river Yamuna, with effect from the date of handing order of these drain to I&FC Department.

4. All the departments / agencies concerned are hereby directed that possession of these 22 drains be handed over to the I&FC Department, GNCTD latest by 31<sup>st</sup> May, 2024, without fail.

5. A team under the supervision of Divisional Magistrate of the District concerned and consisting of Zonal Deputy Commissioner of MCD; nodal officers from I&FC Department and other concerned departments / agencies would supervise such handing over / taking over process. It is further directed that all inventories, duly geo-tagged with latitude & longitude, maps, etc. are duly recorded during the process of such handing / taking over.

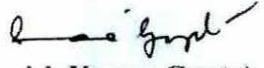
6. It is further directed that de-silting work of these drains for the current monsoon season shall be continued to be undertaken by the departments, under whose control these open drains are on the date of issuance of this order. It is also clarified that for the current



season of monsoon i.e. till 31.07.2024, the de-silting work shall continue to be done by such departments on the lines of last year's works.

7. This issues with the prior approval of the Hon'ble Minister (UD).

Encl.: Annexure


  
(Manish Kumar Gupta)  
Addl. Chief Secretary (UD)

F.16(918)/UD/W/2024/021769737/2545-2575

Dated: 29 April, 2024

Copy forwarded to the following for information and further necessary action:-

1. Principal Secretary to the Hon'ble Lt. Governor, Delhi
2. Hon'ble Speaker, Delhi Legislative Assembly
3. OSD to Hon'ble Minister (UD)
4. OSD to All Hon'ble Ministers
5. OSD to the Chief Secretary, Delhi.
6. Vice Chairman, Delhi Development Authority.
7. Chairman, New Delhi Municipal Council
8. Principal Secretary, Revenue Department, Govt. of NCT of Delhi
9. Principal Secretary, Public Works Department, Govt. of NCT of Delhi
10. Principal Secretary, I&FC Department, Govt. of NCT of Delhi.
11. Principal Secretary, Environment Department, Govt. of NCT of Delhi.
12. Principal Secretary, General Administration Department, GNCTD.
13. Special Secretary (UD)-II/III, Govt. of NCT of Delhi.
14. Managing Director, DSIIDC
15. Chief Executive Officer, Delhi Jal Board
16. Chief Executive Officer, Delhi Cantonment Board
17. Chief Executive Officer, DUSIB
18. Commissioner, Municipal Corporation of Delhi.
19. General Manager, NTPC
20. Secretary, DAMP/APMC
21. Member Secretary, DPCC
22. Member Secretary, CPCB
23. Member (Drainage), Delhi Jal Board
24. Member (Water Supply), Delhi Jal Board
25. PS to Addl. Chief Secretary (UD)
26. PS to Spl. Secretary (UD)

  
(Arvind Jain)  
Dy. Secretary (Water)

## ANNEXURE-1

## Details of 22 Nos Drain

S. No.	Name of Drain	Flow in MLD (MGD)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated		Proposed Action/ Timeline for Tapping of Drain	Utilization of treated effluent of STP
				Name	End Point of Disposal		
1.	Metcalf House Drain	17.25 (3.79 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent of Okhla STP is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
2.	Khyber Pass Drain	1.7 (0.37 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
3.	Sweeper Colony Drain	8.6 (1.89 MGD)	Tapped	Okhla STP (Phase II/III/IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot

4.	Magazine Road Drain	7.8 (1.72 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
5.	Tonga Stand Drain	7.8 (1.72 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
6.	Civil Mill Drain	14.68 (3.23 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
7.	Moat Drain (Vijay Ghat)	Dry	Tapped (but no flow at present)	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
8.	Drain No. 14	25.87	Tapped	Okhla STP	Agra canal.	New 124 MGD STP at Okhla is	37.12 MGD treated effluent is

	(5.69 MGD)		(Phase II/III/ IV/V/VI)	Discharge treated effluent in Agra Canal is being used for irrigation purpose	likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
9.	39.74 (8.74 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot (Sukhdev Vihar).
10.	25.05 (5.51 MGD)	Tapped	Okhla STP (Phase II/III/ IV/V/VI)	Agra canal. Discharge treated effluent in Agra Canal is being used for irrigation purpose	New 124 MGD STP at Okhla is likely to be in operation at full capacity by March, 2024. Okhla Ph-II/III/IV STP shall be De-commissioned thereafter in phased manner.	37.12 MGD treated effluent of Okhla STP is being used by CPWD, I&FC, CPRI for Horticulture and Waste Energy Plant & DTC Bus Depot
11.	43.2 (9.5 MGD)	Partially tapped (10 MLD tapped)	Sen Nursing Home STP (10 MLD)	Yamuna River	Overflow un-trapped waste water will be treated at Okhla STP after desilting and commissioning of Ring Road SPS Timeline: December, 2024.	All the treated effluent of 10 MLD (2.2 MGD) is used by PPCL (Cooling Tower)
12.	122.58 (26.96)	Partially tapped (78 MLD)	Delhi Gate STP	Yamuna River	There are 2 operational STPs of 68.2 MLD (15 MGD) capacity and 10 MLD (2.2 MGD) capacity	15.30 MLD of treated effluent is being used by PPCL (Cooling Towers, Delhi Secretariate, Plant

	Horticulture, Private agencies.)													
13.	Najafgarh Drain	2056.32 (452.34 MGD)	Being large drain not feasible to be tapped	-	Yamuna River	<p>for treatment of tapped wastewater of this drain.</p> <p>Another STP of 45.46 MLD (10 MGD) is proposed for the treatment of remaining untapped waste water of this drain. Land allotted by MoHUA/DDA. Payment is being made.</p> <p>ISP has been commissioned and provision for tapping of 77 drains have been made.</p> <p>There is about 453 MGD flow in the Najafgarh drain. Out of this at present 303.85 MGD comprises of treated effluent from STPs. From Haryana, untreated discharge of 105 MGD is being discharged through Badshahpur and DD-6 drains.</p> <p>Details of STP at different location whose treated effluent 1380 MLD (303.85 MGD) is falling into Najafgarh drain:</p> <table border="1" data-bbox="1003 607 1392 981"> <thead> <tr> <th>Location</th> <th>Falling into Najafgarh drain in MGD</th> </tr> </thead> <tbody> <tr> <td>Keshopur Ph-I, II &amp; III</td> <td>66.5</td> </tr> <tr> <td>Nilothi Ph-I, II</td> <td>58.5</td> </tr> <tr> <td>Papankalan Ph-I, II</td> <td>36.67</td> </tr> </tbody> </table>	Location	Falling into Najafgarh drain in MGD	Keshopur Ph-I, II & III	66.5	Nilothi Ph-I, II	58.5	Papankalan Ph-I, II	36.67
Location	Falling into Najafgarh drain in MGD													
Keshopur Ph-I, II & III	66.5													
Nilothi Ph-I, II	58.5													
Papankalan Ph-I, II	36.67													



16.	ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	20.80 (4.58 MGD)	To be tapped	-	Yamuna River	Work of construction of SPS at the outfall point of the drain is in progress and likely to be completed by May 2024. Tapped waste water will be treated at Coronation Piller STP
17.	Sonia Vihar Drain (On Eastern Bank of Yamuna)	27.24 (5.99 MGD)	To be tapped	-	Yamuna River	7 MGD STP is being constructed at Sonia Vihar which is likely to be completed by March, 2024. Tapped waste water will be treated at Sonia Vihar STP
18.	Kailash Nagar Drain (On Eastern Bank of Yamuna)	13.62 (3.0 MGD)	To be tapped	-	Yamuna River	Feasibility of diverting the flow of the drain to Kondli STP through Geeta Colony and Preet Vihar SPS is being worked out jointly with MCD, DUSIB, DDA and DIB.
19.	Shastri Park Drain(On Eastern Bank of Yamuna)	5.45 (1.2 MGD)	To be tapped	-	Yamuna River	Feasibility of construction of DSTP is being worked out jointly with MCD, DUSIB, DDA and DIB..
20.	Maharani Bagh Drain	30.24 (6.65 MGD)	To be tapped	-	Yamuna River	Work of Intercepting the Maharani Bagh drain flow by laying of interceptor sewer through micro tunneling and conveying the flow to Okhla WWTP for treatment is in progress and expected to be completed by May-2024.

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	Jaitpur Drain	5.68 (1.25 MGD)	To be tapped	-	Yamuna river	Sewage to be tapped after completion of Madanpur Khadar GOC scheme by Dec 2025. Tapped waste water will be treated at Okhla STP.	
22.	Barapulla Drain	91 (20 MGD)	To be tapped	-	Yamuna River	Work of Intercepting the Barapullah drain flow by laying of interceptor sewer through micro-tunneling and conveying the flow to Okhla WWTP for treatment is in progress and expected to be completed by May-2024.	



DELHI POLLUTION CONTROL COMMITTEE  
WATER LABORATORY  
4<sup>th</sup>FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06  
visit us at : <http://dpcc.delhigovt.nic.in>

WASTE WATER QUALITY STATUS OF DRAIN

REPORT NO: DPCC/W/D/2024/ 1345  
Date of Sampling: -08.10.2024

Dated: 28/10/24

S.No.	Sampling location	pH	TSS (mg/l)	COD (mg/l)	BOD (mg/l)
Standards		5.5- 9.0	100	250	30
1.	Najafgarh Drain	7.11	126	196	60
2.	Metcalf House Drain	NO FLOW			
3.	Khyber Pass Drain				
4.	Sweeper Colony Drain				
5.	Magazine Road Drain				
6.	ISBT Drain				
7.	Tonga Stand Drain	NO FLOW			
8.	Civil Mill Drain				
9.	SEN Nursing Home Drain	7.71	110	192	56
10.	Drain No. 14	NO FLOW			
11.	Power House Drain	8.1	84	172	50
12.	Indrapuri Drain	7.21	144	200	66
13.	Sonia Vihar Drain	6.92	92	176	52
14.	Kailash Nagar Drain	NO FLOW			
15.	Shastri Park Drain	6.98	60	156	46
16.	Barapulla Drain	7.9	98	204	68
17.	Maharani Bagh Drain	7.56	64	160	48
18.	Old Agra Canal Drain	NO FLOW			
19.	Jaitpur Drain	6.95	134	208	68
20.	Sarita Vihar Pool	7.21	120	196	58
21.	Tuglakabad Drain	7.93	104	180	52
22.	Drain Near LPG Bottling Plant	NO FLOW			
23.	Drain Near Sarita Vihar Bridge (Mathura Road)	7.78	156	308	86
24.	Shahdara Drain	8.21	162	356	100
25.	Sahibabad Drain	7.99	116	220	74
26.	Molarband Drain	NO FLOW			
27.	Abul Fazal Drain	7.83	90	188	54

*N. Moitra*

I/C Water Laboratory

Dr. Nandita Moitra  
Scientist 'D'

*Ria*

SSA/Analyst/SLA



**DELHI POLLUTION CONTROL COMMITTEE**  
**WATER LABORATORY**  
 4<sup>th</sup>FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06  
 visit us at : <http://dpcc.delhigovt.nic.in>

**WATER QUALITY STATUS OF RIVER YAMUNA**

REPORT NO: DPCC/W/Y/2024/ 1344  
 DATE OF SAMPLING: 08.10.2024

Dated 28/10/24

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)
1	Palla	28.8138023, 77.2100181	7.19	64	4.0	7.1	920
2	Wazirabad	28.7131310, 77.2319304	7.11	68	9.0	4.2	16×10 <sup>2</sup>
3	ISBT Bridge	28.6713533, 77.2338207	6.9	92	35.0	NIL	28×10 <sup>3</sup>
4	TTO Bridge	28.6284288, 77.2534977	7.01	76	24.0	2.1	35×10 <sup>3</sup>
5	Nizamudin Bridge	28.5915608, 77.2715342	7.5	88	31.0	NIL	11×10 <sup>5</sup>
6	Okhla Barrage	77°18'49" 28°32'40"	7.42	80	29.0	1.1	18×10 <sup>5</sup>
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.38	84	28.0	1.1	22×10 <sup>5</sup>
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	6.99	108	44.0	NIL	79×10 <sup>5</sup>

*N. Moitra*

I/C Water Laboratory

**Dr. Nandita Moitra**  
 Scientist 'D'

*[Signature]*

SSA/Analyst/SLA